Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.50 of 2016 & IA No. 135 of 2016

Dated : 23rd May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

Mohit Industries Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Ms. Neha Garg
Ms. Suparna Srivastava
Mr. M. G. Ramachandran,
Ms. Ranjitha Ramachandran,
Ms. Anushree Bardhan and
Ms. Poorva Saigal for GUVNL

O R D E R

Post this appeal, being Appeal No.50 of 2016, at the request of learned counsel for the appellant on ***22nd August, 2016*** for hearing.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt